

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 220 of 2018

IN THE MATTER OF:

Marvel Business Pvt. Ltd.

...Appellant

Vs

J. R. Organics Ltd.

...Respondent

Present:

Appellant: Mr. Harshal Kumar and Mr. Dhruv Gupta, Advocates.

Respondent: Mr. Abhishek Anand, Advocate.

ORDER

24.07.2019: Learned counsel for the parties submit that settlement has been worked out but since some government permissions were required to give effect to the settlement, concerned authorities have been approached for grant of permission which is likely to consume some time.

Keeping in view the joint submission, let the appeal be posted 'for hearing' on **2nd September, 2019**.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn